

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 17th APRIL, 2024, 10:30 A.M.

TP No. 31/CTB/2019(CP No. 643/KB/2017)

IA (IB) No. 97/CB/2024, IA (IB) No. 98/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Small Industries Development Bank of India -Vs- Bajrangbali Alloys Pvt. Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Mr. Saroj Kumar Sahoo, CS.

For Respondent (s) :

ORDERIA (IB) No. 98/CB/2024:

This is an application filed for urgent listing of IA (IB) No. 97/CB/2024. IA (IB) No. 97/CB/2024, is on Board today. Hence, IA (IB) No. 98/CB/2024, is Allowed and Disposed of.

IA (IB) No. 97/CB/2024:

At the request of the Bar Association, due to Ram Navami, matter adjourned to 08.05.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd ..

P. Mohan Raj
Member (Judicial)